

THE GAUHATI HIGH COURT AT GUWAHATI

**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL
PRADESH)**

NOTIFICATION

Dated Guwahati, the 11th January, 2024

No. HC.XI-5/2024/01/RC # # # In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to amend the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 incorporating the posts of the Stenographer Grade III. Accordingly, the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 is amended in the following manner with immediate effect:

1. In Schedule 1, In Sub-rule II. MINISTERIAL ESTABLISHMENT (NON-GAZETTED) CLASS –III(A), after XI, the following shall be added:

"XII. Stenographer Grade III 6 ₹14000-70000, GP 7400, PSP 750/-"

2. In Rule 7, After sub rule 3A,II, iii-D, the following lines shall be inserted.

"(iii-E) The Posts of Stenographer Grade-III will be filled up by direct recruitment from amongst candidates possessing a Bachelors degree from a recognized University with a diploma in Stenography in English with minimum speed of 80 wpm in shorthand and 30 wpm on a computer. Due weightage shall be given to a law graduate".

3. In Rule 7, for the existing Sub Rule 7.(ii), the following shall be substituted, namely:

"(ii) The post of Sr. Private Secretary shall be filled up by way of promotion from the feeder cadre of Private Secretary.

60% of the posts of Stenographer Grade-I (Gazetted) mentioned in the Schedule-I shall be filled up by direct recruitment from amongst candidates possessing a Bachelors degree from a recognized University preferably with a diploma in Stenography in English with minimum speed of 120 wpm in shorthand and 50 wpm on a computer. Due weightage will be given to a law graduate. 40% posts shall be filled up by promotion from amongst serving Stenographer Grade-II having 4 years experience in the Grade and a speed of 120 wpm in shorthand and 50 wpm on a computer. Due weightage will be given to a law graduate.

Contd..

60% posts of Stenographer Grade-II/Senior Personal Assistant shall be filled up by direct recruitment from amongst candidates possessing a Bachelors degree from a recognized University preferably with a diploma in Stenography in English with minimum speed of 100 wpm in shorthand and 40 wpm on a computer. Due weightage will be given to a law graduate. 40% posts shall be filled up by promotion from amongst serving Stenographer Grade-III having 5 years experience in the grade and a speed of 100 wpm in shorthand and 40 wpm on a computer. Due weightage will be given to a law graduate."

Sd/-

Shri Sunil Kumar Poddar

REGISTRAR GENERAL

11/01

Memo No. HC.XI-5/2024/02-13/RC dated 11.01.2024

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R –cum Commisioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
7. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
11. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


12.1.2024
REGISTRAR GENERAL
11/01